

DELHI LEGISLATIVE ASSEMBLY

List of Business

Thursday 2nd March 2006/ 11 Phalguna 1927 (Saka)

2.00 PM

1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

2 **Special Mention (Rule 280):** Members to raise matters under Rule 280:

3 **Presentation of Reports:**

1. Shri Ramakant Goswami

Shri Sahab Singh Chauhan

to present the **Ninth Report of the Business Advisory Committee.**

2. Shri Ramakant Goswami

Shri S.P. Ratawal

to present the **Seventh Report of the Private Members Bills and Resolution Committee.**

3. Dr. S.C. Vats

Shri Sahab Singh Chauhan

to present the **Third Report of the Public Accounts Committee**

4. Dr. Jagdish Mukhi

Shri Bheeshm Sharma

to present the **First Report of the Assurance Committee**

4 **Introduction of Bills:**

↳ Shri Raj Kumar Chauhan, Hon'ble Minister of Development to introduce '**The WAKF (Delhi Amendment) Bill, 2006**' with the leave of House

5 **Papers to be laid on the Table:**

Shri A.K. Walia, Hon'ble Minister of Finance to lay the copies of the following :

(i) Annual Report of D.F.C. for the year 2004-05 (English & Hindi version)

(ii) Audit Report in respect of D.F.C. for the year 2004-05(English & Hindi version).

(iii) Notification dated 14.02.2006 regarding the Delhi Liquor Licence (Amendment) Rules 2005(English & Hindi version)

(iv) Notification dated 14.02.2006 regarding the Delhi Country Liquor Bonded warehouse (Amendment) Rules, 2005(English & Hindi version)

(v) Notification dated 14.02.2006 regarding amendment in the Delhi Liquor Licence Rules, 1976 (English & Hindi version)

(vi) Notification dated 14.2.2006 regarding Delhi Intoxicants Licence and Sale (Amendment) Rules,2005(English & Hindi version)

(vii) Notification dated 12.01.2006 regarding Security chargeable under Article 23 of

schedule 1 A of the Indian Stamp Act, 1899(English & Hindi version).

Shri Mangat Ram Singhal, Hon`ble Minister for Industries & Labour to lay the copies of the following:

- (i) Notification dt.13.02.2006 regarding appointment of officers of Delhi Higher Judicial Services (English & Hindi version).
- (ii) Notification dated 13.02.2006 regarding appointment of Sh. S.K. Sarvaria an officer of Delhi Higher Judicial Services (English & Hindi version).
- (iii) Notification dated 13.02.2006 regarding appointment of Sh. N.K. Kaushik an officer of Delhi Higher Judicial Services (English & Hindi version).
- (iv) Notification dated 13.02.2006 regarding appointment Shri Surubder Kumar Sharma an officer of Delhi Higher Judicial Services(English & Hindi version).
- (v) Notification dated 13.02.2006 regarding appointment of Sh. Dinesh Dayal an officer of Delhi Higher Judicial Services(English & Hindi version).
- (vi) Order dated 14.02.2006 regarding revision in the rates of the minimum wages (English & Hindi version).

Shri Arvinder Singh Lovely, Hon`ble Minister of Education to lay the copy of Annual Report 2004-2005 in respect of Delhi Tourism & Transportation Development Corporation Ltd (English version).

Shri Haroon Yusuf, Hon`ble Minister of Transport to lay the copies of the following:

- (i) Notification dated 23.12.2005 regarding delegation powers to DCP(English & Hindi version)
- (ii) Notification dated 29.12.2005 regarding peak hours restriction of Light Goods Vehicles(English & Hindi version).

6 Motion of thanks on Hon`ble Lt. Governor's Address:

Dr. Kiran Walia to move the following Motion:

‘That this House expresses its gratitude to Hon`ble Lieutenant Governor for his address delivered to the Assembly on 1st March 2006.’

Shri Veer Singh Dhingan to Second the Motion.

Delhi
1st March 2006

Siddharath Rao
Secretary

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Shri Veer Singh Dhingan to Second the Motion.

Delhi
2nd March 2006

Siddharath Rao
Secretary

